

**Central Administrative Tribunal  
Principal Bench  
C.P. No. 752/2017  
IN  
O.A. No. 2549/2016**  
New Delhi this the 16<sup>th</sup> day of November, 2017

**Hon'ble Sh. Raj Vir Sharma, Member (J)  
Hon'ble Ms. Praveen Mahajan, Member (A)**

Sapna Singh,  
Aged about 36 years  
D/o Shri Mahipal Singh  
R/o B-232, Ground Floor,  
Yojna Vihar, Delhi-110092.

... Applicant

**(By Advocate: Sh. Ajesh Luthra )**

Versus

1. Dr. M.M. Kutty  
Chief Secretary  
Govt. of NCT of Delhi,  
A-Wing, 5<sup>th</sup> Floor,  
Delhi Secretariat,  
I.P. Estate, New Delhi.
2. Sh. Rajesh Arora  
Secretary  
Delhi Subordinate Service Selection Board  
Govt. of NCT of Delhi  
FC-18, Institutional Area,  
Karkardoma, Delhi-110092.
3. Soumya Gupta  
Director  
Directorate of Education  
(GNCT of Delhi)  
Old Secretariat,  
Delhi.

... Respondents

**ORDER (ORAL)**

**Mr. Raj Vir Sharma, Member (J)**

At the very outset, learned counsel for the petitioner submitted that he is withdrawing this C.P. Accordingly, the same is dismissed as withdrawn.

**O.A. No. 2549/2016**

List the O.A. on 19.01.2018 for final hearing. Rejoinder may be filed in the meanwhile.

**(Praveen Mahajan)  
Member (A)**

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**(Raj Vir Sharma)  
Member (J)**



